

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3751
ANSWERED ON:20.03.2013
CVC INVESTIGATION
Patel Shri Bal Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has received a number of complaints from the Central Vigilance Commission (CVC) against the Department of Posts for investigation and report;
- (b) if so, the number and the nature of complaints received during the last three years, State-wise;
- (c) whether there has been a considerable delay in investigation and reporting to CVC;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government to expedite the investigation and the action taken against the officials so far responsible for delay?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI) (a) Yes, Madam.

(b): Total number of complaints received from the Central Vigilance Commission during the last three years is 42. The number and the nature of complaints, state wise, year wise are enclosed in Annexure.

(c): No, Madam. Out of 42 complaints received, 14 complaints have been closed in consultation with the Central Vigilance Commission with the recommendation of disciplinary action and 21 complaints have been closed in consultation with the Central Vigilance Commission with no action as allegations were not substantiated. In 7 complaints, preliminary investigations have been completed.

(d); Does not arise.

(e): Regular monitoring of all CVC complaints received for investigation and report is undertaken at Directorate, Circle and Regional level. Efforts at all levels are made to adhere to time limit prescribed by CVC for investigation.